

**BY SPEED POST / FAX / e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/1517/A

From:- Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To  
**The Director,  
Tamil Nadu State Judicial Academy,  
No. 30/95, P.S.K.R. Salai,  
Raja Annamalaipuram,  
Chennai- 600 028.**

Dated- Guwahati, the 10<sup>th</sup> March, 2015

Sub:- **Nominations for the National Conference on "Arbitration Law", scheduled to be held at the Tamil Nadu State Judicial Academy, Chennai on 28<sup>th</sup> & 29<sup>th</sup> March, 2015.**

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati, has been pleased to **nominate Hon'ble Mr. Justice Nishitendu Chaudhury, Judge, Gauhati High Court** to participate in the aforesaid National Conference, organized by the Hon'ble High Court of Madras and the Tamil Nadu State Judicial Academy **on 28<sup>th</sup> & 29<sup>th</sup> March, 2015 at the Tamil Nadu State Judicial Academy, Chennai.** The contact details of His Lordship is given below as per the prescribed format-

**Name : Justice Nishitendu Chaudhury  
Judge, Gauhati High Court, Guwahati.**  
**Mob. No. : 94355 – 92151**  
**e-mail ID : nishithchadri@gmail.com**

I am further to inform you that Hon'ble the High Court has been pleased to nominate **Shri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon and Shri Raktim Duarah, Special Judge, Addl. CBI Court No.1, Assam, Guwahati** to attend the aforesaid Conference. The

contact details of those two officers are also given below as per the prescribed format-

Sl. No.	Name and Designation	Mobile Number	Phone Number (Land line)	e-mail id
1.	Shri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon	98642-61164	-	pdas.law@gmail.com
2.	Shri Raktim Duarah, Special Judge, Addl. CBI Court No.1, Assam, Guwahati	98640-34649	0361-2666661	raktimduarah@yahoo.in

This is for favour of your kind information and necessary action.

Thanking you,

Yours faithfully

*10.03.15*  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/1518 - 1533/A dated 10.03.2015

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

- The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Registrar General, High Court of Madras, Chennai.
  4. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
  5. The District & Sessions Judge, Kamrup (M), Guwahati.
  6. Shri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon
  7. Shri Raktim Duarah, Special Judge, Addl. CBI Court No.1, Assam, Guwahati

It is to be informed that the Tamil Nadu State Judicial Academy will make necessary arrangement for lodging, boarding and local conveyance of the nominated Hon'ble High Court Judge and District Judges. For any clarification with regard to the lodging, boarding and local conveyance, the following officers / staff may be contacted-

Name & Designation	Mobile Number	Land Line Number (044)	Fax Number (044)
Mr. N. Sathish Kumar, Director, Tamil Nadu State Judicial Academy, Chennai	09443742931	24958595	24958595
Mr. S. Balakrishnan, Assist. Director, Tamil Nadu State Judicial Academy, Chennai	09842832635	24958596	24958595
Mr. A. Mathiyalagan, Librarian, Tamil Nadu State Judicial Academy, Chennai	09443188169	24958595	24958595
Mr. J. Jayapaul, Section Officer, Tamil Nadu State Judicial Academy, Chennai	09840277857	24958595	24958595
Mrs. P. Shakila, Assistant Section Officer, Tamil Nadu State Judicial Academy, Chennai	09962062885	24958595	24958595

8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar (Judl. / PM & P/ Admn. I), Gauhati High Court, Guwahati.
10. Shri S.S.B. Singha, Joint Registrar (Admn-II), Gauhati High Court, Guwahati
11. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
12. The Administrative Officer, Judicial Academy, Assam. He is requested to place this letter before Hon'ble the Director, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of the Gauhati High Court immediately.
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice Nishitendu Chaudhury, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
17. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM